## Central Administrative Tribunal Principal Bench

RA 282/2000 in CP 274/2000 in OA 1806/1996

New Delhi this the 18th day of September, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J). Hon'ble Shri V.K. Majotra, Member(A).

Rajendra Roy, Campaign Officer, DAVP, Min. of I&B, 3rd Floor, PTI Building, Sansad Marg, New Delhi-1.

.. Applicant.

Versus

Y.N. Chaturvedi, Secretary, Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi-1.

.. Respondent.

ORDER (By circulation)

## Hon'ble Smt. Lakshmi Swaminathan, Member (J).

This Review Application has been filed praying for review and recall of the oral order dated 28.7.2000 passed in CP 274/2000 in OA 1806/1996. We are unable to agree with the contentions of the applicant that there is an apparent error on the face of the record justifying recall of the aforesaid order. It is settled law Review Application cannot be used as if it is an appeal to reargue In the circumstances, the attempt of the case. applicant to state that the view taken by the Tribunal erroneous in the order dated 28.7.2000 cannot be accepted as a ground under the provisions of Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 to allow this application.

For the reasons given above, RA 282/2000 rejected.

(V.K. Majotra) Member(A)

(Smt. Lakshmi Swaminathan)

Member(J)

`SRD'